73

- II. (i) Annual Accounts of the Indian Institute of Technology, Madras, for the year 1975-76, and the Audit Report thereon, under sub-section (4) of section 23 of the Institutes of Technology Act, 1961.
- (ii) Statement (in English and Hindi) giving reasons for not simultaneously the Hindi version of the paper mentioned at (i) above.

[Placed in Library. See No., LT-189/77 for (i) and (ii)].

- III. A copy each (in Hindi) of the following papers:-
 - (i) Annual Accounts of the Indian Institute of Technology, New Delhi, for the year 1974-75, and the Audit Report thereon.
 - (ii) Annual Report of the Indian Institute of Technology, New Delhi, for the year 1975-76.

See No. LT-41/77 [Placed in Library. for (i) and (ii)].

Notifications of the Ministry **Education (Department of Culture)**

SHRI PRATAP CHANDRA CHUN-DER: Sir, I also beg to lay on the Table the following papers:-

A copy each (in English and Hindi) of the following Notifications of the Ministry of Education (Department of Culture), under sub-section (3) of section 15A of the Indian Mus'euir* Act, 1910:—

- (i) Notification G.S.R. No. 194, dated the 12th February, 1977, publishing the Indian Museum Recruitment Rules, 1977.
- (ii) Notification G.S.R. No. 957, dated the 18th March, 1977, publishing the Indian Museum (Amendment) Rules, 1977.

[Placed in Library. See No. LT-42/77 for (i) and (ii)].

Notifications of the Government of Tamil Nadu

SHRI PRATAP CHANDAR CHUN-DER: Sir, I also beg to lay on the Table the following papers: —

A copy each of the following Notifications of the Government of Tamil Nadu, under subsection (3) of section 54 of the Tamil Nadu Prohibition Act, 1937, read with sub-clause (iv) of clause (c) of the Proclamation dated the 31st January, 1976, issued by the President in relation to the State of Tamil Nadu, together with a statement (in English and Hindi) giving reasons for not laying simultaneously the Hindi versions of the Notifications:-

- (i) Notification G-O. Ms. No. 299, Prohibition and Excise, dated the 20th October, 1976.
- (ii) Notification G.O. Ms. No. 302, Prohibition and Excise, dated the 27th October, 1976.
- (iii) Notification G.O. Ms. No. 303, Prohibition and Excise, dated the 27th October, 1976.
- (iv) Notification G.O. Ms. No. 304, Prohibition and Excise, dated the 3rd November, 1976.
- (v) Notification G.O. Ms. No. 314, Prohibition and Excise, dated the 3rd November, 1976.
- (vi) Notification G.O. Ms. No. 319, Prohibition and Excise, dated the 10th November, 1976.
- (vii) Notification G.O. Ms. No. 322, Prohibition and Excise, dated the 10th November, 1976.
- (viii) Notification G.O. Ms. No. 22, Prohibition and Excise, dated the 9th February, 1977.
- (ix) Notification G.O. Ms. No. 45, Prohibition and Excise, dated the 9th March, 1977.

[Placed in Library. See No. LT-40/77 for (i) to (ix)].